## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(CAA) No.391/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

Name	e of the Company	Eternity Infrabuild Pvt.Ltd	I. & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	TIAINLA		RD (ER)	2 1·12·17
	Dy Direc		McA	
1	Mr. R. Banery	je, Sur Adv. 7	Advocalés for	
	Mr. D. N. Sha	rma, Adv.	Petitiones	
3	Mr. A Agarwa Mr. Rusha Sa	l, Adv.		
( <del>A</del> )	Me. Rusha Sa	ha, Adv. /		

## ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)